



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA
www.rbi.org.in

RBI/2018-19/199

DBR.No.Ret.BC.44/12.01.001/2018-19

June 06, 2019

The Chairperson / CEOs of all Scheduled and Non Scheduled Banks

Dear Sir / Madam,

Change in Bank Rate

Please refer to our [circular DBR.No.Ret.BC.33/12.01.001/2018-19 dated April 04, 2019](#) on the captioned subject.

2. As announced in the [Second Bi-Monthly Monetary Policy Statement 2019-20 of June 06, 2019](#), the Bank Rate is revised downwards by 25 basis points from 6.25 per cent to 6.00 per cent with immediate effect.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the [Annex](#).

Yours faithfully

(Shrimohan Yadav)
Chief General Manager

Encl. : As above

Annex

Penal Interest Rates which are linked to the Bank Rate

| Item | Existing Rate | Revised Rate (With immediate effect) |
|---|--|--|
| Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls). | Bank Rate plus 3.0 percentage points (9.25 per cent) or Bank Rate plus 5.0 percentage points (11.25 per cent). | Bank Rate plus 3.0 percentage points (9.00 per cent) or Bank Rate plus 5.0 percentage points (11.00 per cent). |